

1./ 4.9.96.

Shri M.P. Dixit, the proxy counsel for Shri Sudama Pandey, the learned counsel for the applicant.

At the request of the proxy counsel, let it be adjourned to 20.9.96 for admission hearing.

/CBS/

(K.D. Saha)

Member (A)

(V.N. Mehrotra)

Vice-chairman

2./ 20.9.96.

Shri Sudama Pandey, the counsel for the applicant.

List it on 27.9.96 for hearing on admission as requested by the learned counsel for the applicant.

/CBS/

(K.D.Saha)

Member (A)

(V.N. Mehrotra)

Vice-chairman

Supplementary
festival fitted
in court

3/27.09.96

Amis
27-9-96

Counsel for the applicant : Shri S. Pandey.

After ~~certain~~ ^{Some} arguments, learned counsel for the applicant prays for withdrawal of the case. Prayer allowed. The application is dismissed as withdrawn.

(K.D.Saha)

Member (A)

(V.N.Mehrotra)

Vice-Chairman(J)